

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 13.04.2022 (WEDNESDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1114 of 2020 & I.A. No. 188 of 2022 <b>(PH)</b>	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
<b>2.</b>	Comp. App. (AT) No. 50 of 2022 <b>(PH)</b> <b>(With Defects)</b>	Institute of Gastro & Kidney Care Pvt. Ltd. Vs. Dr. Kedarnath Panda & Ors.	Neeraj K. Gupta	Manisha Chaudhary Naveen Dahiya-R1 to 3 Patit P. Bishwash-R4 to 15

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-sd/-  
Registrar**